COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 327 OF 2017 IN DFR NO.967 OF 2017

Dated : 9th May, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

:

In the matter of:

Kamachi Industries Ltd. ...Appellant(s) Vs. Tamil Nadu Generation & Distribution Co. Ltd.& Anr. ...Respondent(s)

Counsel for the Appellant

Mr. Anand K.Ganesan Ms. Swapna Seshadri Ms. Neha Garg

<u>O R D E R</u>

IA NO.327 OF 2017 (Appl. for condonation of delay in filing)

Issue notice to the Respondents returnable on 04.07.2017. Dasti, in addition, is permitted.

List the matter on 04.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson